

W.P.(C) No. 6109 of 2018

03. 05.07.2018

As last opportunity, learned Addl. Government Advocate is granted three weeks further time and no more to file counter affidavit and the petitioner shall have a week thereafter to file rejoinder affidavit.

List the matter immediately after four weeks.

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(Vineet Saran)
Chief Justice

pcp/skj

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(Dr. B.R. Sarangi)
Judge